THE VICE-CHAIRMAN (SHRI JAGESH DESAI) No cross-talks. You please sit down. (Interruptions) ... No cross-talks. Please sit down. (Interruptions)

सत्या बहिन, बैठ जाइए । ध्ररे भाई, यह मानवता का प्रश्न है । ध्राप बैठिए, उन्हें बोलने दीजिए ।

SHRI SUNIL BASU RAY (West Bengal): Sir, the incident that occurred at Kumher is not only a crime against the Dalits but it is a crime against the entire humanity. It is a crime against the Indian society. Unfortunately, our society—perhaps, it is the only society in the world-is still divided on caste basis. Unless we throw away this age-old system of exploitation, the system of hatred of man against man, there will be repetitive incidents of such nature. So, I think it is not sufficient to condemn it but the Government must take some steps to prohibit it and for that purpose the Central Government, the Home Minister who has visited the area, must come out with a report on the steps they want to take to eliminate this crime against humanity, this crime against society. We must rid our society of all these and for that purpose if any drastic steps are to be taken by the Government, we should welcome them and should not allow the perpetration of this crime again and again. Thank you.

THE VICE-CHAIRMAN (SHRI JAGESH DESAI) : The House stands adjourned for lunch and we will again meet at 2.38, P.M

The House then adjourned for lunch at thirty-eight minute\* past one of the clock.

The House reassembled after lunch at thirty-nine minutes past two of the clock,

The Vice-Chairman (Shrimati Sushma Swaraj) in the Chair.

भी संघ प्रिय गौतम (उत्तर प्रदेश):उपसभाध्यक्ष महोदया, एक जो स्पेशन मेंशन चल रहा था। उपसभाष्यक (श्री मती सुषमा स्वराज) : हां, स्पेशलमेंशन चल रहा था।

श्री संघ प्रिय गौतम : मैं उससे अपने की संबद्ध करना चाहता हूं।

उपसभाध्यक्ष (श्रीमती सुपमा स्वराज) : गौतम जी, जो ग्रभी चल रहा था वह मामला खत्म हो गया । मुझे ग्रगला स्पेशल मेंशन तेने दीजिए । डा० येलामनचिली शिवाजी ।

Charging of Hugo Capitation Fees by Private Medical, Dental and Engineering
Colleges in Andhra Pradesh

DR. YELAMANCHILI SIVAJI (Andhra Pradesh): Madam, in Andhra Pradesh capitation fee in all educational institutions including professional colleges has been banned. But recently the Government of Andhra Pradesh announced and called for applications from private parties to open private engineering colleges as well as medical and dental iolleges. This announcement is contrary to the norms laid down oy the Indian Medial Council as well as the Planning Commission and the Central Government, as also the norms laid down by the All India Council of Technical Education. Madam, it is a fact that the number of unemployed medical graduates in Andhra Pradesh is the highest when compared to all the other States. The number runs to more than 10,000. Mr. N. T. Rama Rao, the then Chief Minister in 1986, nationalised the existing private medical colleges and capitation fee was banned. The colleges were converted into campus college and the Andhra Pradesh Medical and Health University was further developed by spending about Rs. 74 crores. It became a model university as far as medical education is concerned. People from other States have been coming to Vijayawada to see the functioning of this medical university so that they can start similar universities in their States. People are coming from Karnataka, Maharashtra and Tamil Nadu to study the plan of this. university. Now the State Government plans to hand over the nationalised medical colleges to private operators. It alse

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plans to close down the medical university or to transfer it from Vijayawada to Hyderabad. On the other hand, the Chief Minister has also calling for applications entrepreneurs to open medical and dental colleges in different parts of the State even though the basic facility of an hospital is not there. Hospitals happen to be the laboratories for medical studies and without the facility of even an hospital medical colleges are being opened in the State. I had written to the State Government and also to the Chief Minister to open dental colleges departments in the existing medical colleges. The cost of opening such a wing would be less as it will be opened in an existing medical college. Andhra Pradesh has 10 medical colleges and they can open dental departments wings there without investing even a single pie more. But it does not seem to be advantageous or beneficial to the people sitting in office in Hyderabad. They are instead allowing the private operators to utilise the services of the Government hospitals to their advantage. The second aspect is that there are 17 private engineering colleges in the State and in all the engineering colleges capitation fee has been banned. Now the present Government has given a notification to the effect that 50 ped cent of the seats in all the engineering colleges can be auctioned in public and, not satisfied with that, the Government now has called for applications to open more engineering colleges in the State, [t appears that more than 170 applications are pending with the State Government and the State Government is now bargaining with the private parties to pay more money if they wanted to open a college in the State. Mr. P. V. Narasimha Rao v/ho happens to be the Prime Minister, in the past for some time had worked as Education Minister as well as Health Minister in the State. At the Centre also he had been Human Resource Development Minister. I do not know why the Prime Minister is keeping mum on this aspect when in his own State the Government is going contrary to the direction of the Central Government and contrary to the directions of Commission, the planning Dental Council,

Indian Medical Council as well as the Technical Education Council of the Government of India. So I would like to appeal to the Union Government through you, Madam, to see that this obnoxious practice of marketing all the seats in the Professional colleges is stopped lock, stock and barrel.

## SHRI S. VIDUTHALA1 V1RUMB1

(Tamil Nadu): I associate myself with this.

THE VICE-CHAIRMAN (SHRIMATI SUSHMA SWARAJ) : Your association is recorded.

SHRI S. VIDUTHALAI V1RUMBI : it is prevailing not only in Andhra Pradesh but everywhere in India.

SHRI SUNIL BASU RAY (West Bengal) : I associate myself with this.

SHRI MOTURU HANUMANTHA RAO (Andhra Pradesh): Please allow me also to associate myself with this. The point here is that our Human Resource Development Minister has been saying that no capitation fee will be charged. But our Chief Minister, being the Chairman of the Education Committee, himself is doing all these things. It is very obnoxious in that sense.

THE VICE-CHAIRMAN (SHRIMATI SUSHMA SWARAJ): Now you make your special mention.

## Serious Crisis in the Hyderabad unit of I.D.P.L.

SHRI MOTURU HANUMANTHA RAO (Andhra Pradesh): I rise to make a special mention of the grave situation prevailing in the IDPL yard of Hyderabad, which I visited on 2nd July, 1992. I had a talk with the General Manager and other Managers, representatives of various staff associations and trade unions. All of them are desparately waiting for the Government of Irdia and the BIFR to intervene. There is no money to purchase raw materials and the salaries were not paid to the RPF. Nearly 176 persons, who are skilled workers, have already been persuaded to take voluntary retirement. While at least